

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 3457
TO BE ANSWERED ON 10.08.2023

SALE OF KHADI TEXTILES

3457. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of steps taken by the Government to increase production and sale of Khadi textiles during the last five years; and
- (b) the details of the employment opportunities generated across the country State/UT-wise including Bundelkhand associated with Khadi and other related activities during the last five years, State-wise?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): Ministry of MSME, is implementing the Khadi Vikas Yojana (KVY) through Khadi and Village Industries Commission (KVIC), to increase the production and sale of Khadi products. Assistance is provided under following major components of KVY:

- (i) Interest Subsidy Eligibility Certificate (ISEC) Scheme provides credit at concessional rate of interest through Banks as per requirement of the Khadi Institutions (KIs) for production of khadi. The institutions are required to pay interest of only 4% and any interest charged by banks over and above 4% are paid by the Government of India through KVIC to the lending banks.
- (ii) Under 'Strengthening Infrastructure of existing weak Khadi Institutions and Assistance for Marketing Infrastructure', financial assistance is provided to existing weak Khadi Institutions for strengthening their infrastructure and for renovation of Khadi sales outlets.
- (iii) 'Workshed Scheme for Khadi Artisans' provides assistance for construction of individual as well as group workshed for better work environment.
- (iv) Modified Market Development Assistance is distributed among Producing Institutions, Selling Institutions, Artisans and Karyakartas, which in turn increase the working capacity of the Khadi Institutions and Khadi artisans.

In addition, the following steps taken by the Government to increase production and sale of Khadi:

- (i) KVIC extends raw material support on credit from Departmental Central Sliver Plants (CSPs) supplying raw material in form of sliver/roving to the needy KIs.

- (ii) Centre of Excellence for Khadi has been set up on the Hub and Spoke model with National Institute of Fashion Technology (NIFT) New Delhi as Hub along with NIFT Ahmedabad, Bengaluru, Kolkata and Shillong-for establishing benchmarked design processes for global standards, creating new fabrics and products and disseminating quality standards for fabrics.
 - (iii) Khadi and Village Industries (KVI) products are sold through a wide network of 8 Departmental Sales Outlets “Khadi India” and its 18 branches of KVIC and 8035 nationwide Khadi outlets owned by the Khadi Institutions (KIs) across the country.
 - (iv) KVIC has developed online platform namely- khadiindia.gov.in for sale of KVI products.
 - (v) KVIC participates every year in India International Trade Fair (IITF) organized by India Trade Promotion Organization (ITPO).
 - (vi) KVIC facilitates marketing support, organizes exhibition where the institutions, entrepreneurs can sale and display their products.
 - (vii) KVIC conducts Export workshops and has participated in Fashion Shows for the benefit of KVI institutions/units.
 - (viii) KVIC has been coordinating with Govt. Department and bulk buyers such as Indian Railways, Ministry of Health & Family Welfare, Central Armed Police Forces, Ministry of Tribal Affairs, and other Central & State Govt. Ministries to promote bulk sale of Khadi products.
- (b): State-wise details of employment opportunities generated under Khadi across the country including Bundelkhand is given at Annexure-I.

Prime Minister’s Employment Generation Programme (PMEGP), a major credit-linked subsidy programme, is implemented with an aim to generate self-employment opportunities for the rural and urban unemployed persons through establishment of micro-enterprises in non-farm sector, in the country. State-wise estimated employment opportunities created under PMEGP during last five years is given at Annexure-II.

KVIC implements Honey Mission/ Beekeeping programme, a component of Gramodyog Vikas Yojana (KGVY), under beneficiaries are provided with 10 bee boxes with live bee colonies, tool kit and training. State-wise beneficiaries benefitted under Honey Mission during the last five years is given at Annexure-III.

Annexure - I referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3457 for answer on 10.08.2023

State/UT-wise details of cumulative Employment under Khadi

Sr. No.	States / Union Territories	Employment
1	Jammu & Kashmir	21997
2	Ladakh	0
2	Himachal Pradesh	3369
3	Punjab	5188
4	Chandigarh (UT)	54
5	Haryana	56071
6	Delhi	1180
7	Rajasthan	30519
8	Uttarakhand	18016
9	Uttar Pradesh	136913
10	Chhattisgarh	6152
11	Madhya Pradesh	3700
12	Sikkim	0
13	Arunachal Pradesh	31
14	Nagaland	295
15	Manipur	166
16	Mizoram	14
17	Tripura	25
18	Meghalaya	59
19	Assam	5118
20	Bihar	72923
21	West Bengal	32578
22	Jharkhand	1868
23	Odisha	5346
24	Andaman & Nicobar	0
25	Gujarat *	18803
26	Maharashtra **	3087
27	Goa	0
28	Andhra Pradesh	9061
29	Telangana	2342
30	Karnataka	27540
31	Lakshadweep Islands	0
32	Kerala	14341
33	Tamil Nadu	20263
34	Puducherry	465
	Total	497484

*including Daman & Diu

** including Dadra & Nagar Haveli

Annexure – II referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3457 for answer on 10.08.2023

Estimated Employment Generated under PMEGP during last five years

Sr. No.	State/UT	2018-19	2019-20	2020-21	2021-22	2022-23
1	Jammu Kashmir	60232	42840	68600	173184	96184
2	Ladakh			2248	2360	728
3	Himachal Pradesh	11192	9808	9664	10192	7440
4	Punjab	14408	13560	13216	14320	12512
5	Chandigarh	224	112	80	168	120
6	Haryana	17320	16232	13920	13808	12472
7	Delhi	1056	744	592	800	576
8	Rajasthan	18872	24192	22176	20792	16296
9	Uttarakhand	17448	14752	17992	14688	14424
10	Uttar Pradesh	41944	48944	79952	100752	92808
11	Chhattisgarh	24752	22480	21744	24160	20344
12	Madhya Pradesh	20208	17400	38832	64656	47656
13	Sikkim	440	632	456	680	456
14	Arunachal Pradesh	2240	1688	784	1568	1264
15	Nagaland	9664	8872	5920	9928	3752
16	Manipur	10328	9384	12448	9112	4360
17	Mizoram	8984	6080	6480	5200	3296
18	Tripura	9432	7704	6736	7664	5624
19	Meghalaya	3120	3016	2872	5592	2448
20	Assam	29896	20696	23512	30840	20768
21	Bihar	26424	17728	17536	19816	35672
22	West Bengal	19304	17776	16560	18440	17008
23	Jharkhand	14376	12352	12176	13712	14808
24	Odisha	24560	21784	25368	34408	31040
25	Andaman Nicobar	1832	744	1240	1296	968
26	Gujarat*	28000	31864	22832	33144	24568
27	Maharashtra**	45136	35248	24832	33024	29000
28	Goa	624	720	464	696	528
29	Andhra Pradesh	17760	17504	13392	19816	24584
30	Telangana	16408	17392	16200	23248	20320
31	Karnataka	29256	29576	35504	47016	44944
32	Lakshadweep	0	0	24	56	16
33	Kerala	19888	19504	19112	22312	25032
34	Tamil Nadu	41480	41384	41504	47776	49120
35	Puducherry	608	512	352	528	200
	GRAND TOTAL	587416	533224	595320	825752	681336

*including Daman & Diu

** including Dadra & Nagar Havali

Annexure – III referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3457 for answer on 10.08.2023

State-wise Beneficiaries benefitted Under Honey Mission Programme during the last five years

Sr. No	State / Union Territory	2018-19	2019-20	2020-21	2021-22	2022-23
1.	Jammu & Kashmir	350	250	0	0	200
2.	Himachal Pradesh	309	50	0	80	70
3.	Punjab	0	50	0	0	0
4.	Chandigarh (UT)	350	0	0	60	0
5.	Haryana	300	60	0	0	130
6.	Delhi	0	10	20	10	0
7.	Rajasthan	209	205	100	0	270
8.	Uttarakhand	542	90	30	50	63
9.	Uttar Pradesh	1077	278	505	280	140
10.	Chhattisgarh	180	85	30	20	90
11.	Madhya Pradesh	300	45	80	50	60
12.	Sikkim	5	0	0	0	0
13.	Arunachal Pradesh	0	25	0	0	10
14.	Nagaland	500	50	30	10	20
15.	Manipur	300	250	30	0	0
16.	Mizoram	750	0	0	0	0
17.	Tripura	200	200	30	20	0
18.	Meghalaya	305	25	0	40	0
19.	Assam	352	99	0	30	110
20.	Bihar	600	80	190	100	40
21.	West Bengal	300	70	0	50	90
22.	Jharkhand	250	80	80	50	50
23.	Odisha	60	114	0	80	143
24.	A & N Islands	0	0	0	0	0
25.	Gujarat *	625	100	50	50	90
26.	Maharashtra**	415	226	50	150	80
27.	Goa	0	43	0	0	10
28.	Andhra Pradesh	219	30	20	50	90
29.	Telangana	175	30	60	70	0
30.	Karnataka	338	50	50	40	285
31.	Lakshadweep Islands	0	0	0	0	0
32.	Kerala	300	225	50	60	30
33.	Tamil Nadu	325	100	100	100	90
34.	Puducherry	0	0	0	0	0
	Total	9636	2920	1505	1450	2161

*including Daman & Diu

** including Dadra & Nagar Haveli